



**HARYANA STATE POLLUTION CONTROL BOARD**  
**C-11, SECTOR-6, PANCHKULA**  
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**HSPCB**

**No. HSPCB /WC/4455**

**Dated:- 27-10-2020**

**To**

The Registrar,  
National Green Tribunal,  
Faridkot House, Copernicus Marg,  
New Delhi.

**Sub:- Response to the 6<sup>th</sup> Report of Executive Committee in OA No. 138/2016-  
Stench Grips Mansa's Sacred River Ghaggar.**

**Sir,**

Kindly refer to the subject noted above.

The response to various recommendations of the Executive Committee in its 6<sup>th</sup> report has been received from the different Concerned Departments and has been compiled. The same is enclosed herewith.

In this connection, I have been directed to submit the status report before the Hon'ble Tribunal.

**DA/As above**

*Tejvi*  
**Sr. Env. Engineer (HQ)  
For Member Secretary**



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## Before the National Green Tribunal, New Delhi

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**Action Taken Report on the recommendations of Executive Committee vide 6<sup>th</sup> report submitted to Hon'ble NGT on 07.09.2020**

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report																													
1	<p>27 towns are located in the catchment area of river Ghaggar and 59 STPs of capacity 514 MLD have been installed, out of which 49 STPs of capacity 373.5 MLD by Public Health Engineering Department, 9 STPs of capacity 131.5 MLD by HSVP and 1 STP of capacity 9 MLD by MES have been installed.</p> <p>Haryana State Pollution Control Board is monitoring the performance of all the STPs on monthly basis. The analysis results of the effluent samples collected from STPs</p>	<p>The Executing Committee recommends that all the concerned departments namely PHED, HSVP and Garrison Engineer, shall make adequate arrangement to provide appropriate technology/upgrade the existing STPs with mechanism to disinfect F.Coliform and ensure that these STPs should also achieve the prescribed standard for F.coli parameter by 31.12.2020.</p>	<p>As per the plan submitted by the Departments 21 STPs shall be upgraded to achieve the prescribed standards of faecal coliform by year 2020. The rest of the STPs shall be upgraded for achieving the standards by year 2021 and 2022 The status of existing STPs with timelines for achieving the prescribed standard for F.coli parameter is enclosed as <b>Annexure-1</b>. The abstract is given as under:-</p> <table border="1" data-bbox="1057 802 1995 1150"> <thead> <tr> <th data-bbox="1066 809 1173 1018">Deptt.</th> <th data-bbox="1182 809 1285 1018">Total No. Of STPs</th> <th data-bbox="1294 809 1525 1018">Likely date of achieving Feacal Coliform Standard 100 MPN/ 100 ml by 2020</th> <th data-bbox="1534 809 1765 1018">Likely date of achieving Feacal Coliform Standard 100 MPN/ 100 ml by 2021</th> <th data-bbox="1774 809 1995 1018">Likely date of achieving Feacal Coliform Standard 100 MPN/ 100 ml by 2022</th> </tr> </thead> <tbody> <tr> <td data-bbox="1066 1024 1173 1050">PHED</td> <td data-bbox="1182 1024 1285 1050">49</td> <td data-bbox="1294 1024 1525 1050">21</td> <td data-bbox="1534 1024 1765 1050">8</td> <td data-bbox="1774 1024 1995 1050">20</td> </tr> <tr> <td data-bbox="1066 1056 1173 1082">HUDA</td> <td data-bbox="1182 1056 1285 1082">9</td> <td data-bbox="1294 1056 1525 1082">0</td> <td data-bbox="1534 1056 1765 1082">9</td> <td data-bbox="1774 1056 1995 1082">0</td> </tr> <tr> <td data-bbox="1066 1088 1173 1114">GE</td> <td data-bbox="1182 1088 1285 1114">1</td> <td data-bbox="1294 1088 1525 1114">0</td> <td data-bbox="1534 1088 1765 1114">1</td> <td data-bbox="1774 1088 1995 1114">0</td> </tr> <tr> <td data-bbox="1066 1120 1173 1145"><b>Total</b></td> <td data-bbox="1182 1120 1285 1145"><b>59</b></td> <td data-bbox="1294 1120 1525 1145"><b>21</b></td> <td data-bbox="1534 1120 1765 1145"><b>18</b></td> <td data-bbox="1774 1120 1995 1145"><b>20</b></td> </tr> </tbody> </table>					Deptt.	Total No. Of STPs	Likely date of achieving Feacal Coliform Standard 100 MPN/ 100 ml by 2020	Likely date of achieving Feacal Coliform Standard 100 MPN/ 100 ml by 2021	Likely date of achieving Feacal Coliform Standard 100 MPN/ 100 ml by 2022	PHED	49	21	8	20	HUDA	9	0	9	0	GE	1	0	1	0	<b>Total</b>	<b>59</b>	<b>21</b>	<b>18</b>	<b>20</b>
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Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report
	<p>during the month of December, 2019 to June, 2020 indicate that all the STPs are meeting with prescribed limits for BOD and TSS parameters, whereas, none of the STP is complying with faecal coliform parameter and the value of faecal coliform is much higher than the permissible limits.</p>		
2.	<p>Out of 21 STPs, which are under construction/planning, 6 STPs of capacity 74 MLD have been completed. The construction work of 13 new STPs of capacity 65.5 MLD is under progress and progress varying between 5-98% has been achieved. The work of 01 STP of capacity 1.5 MLD shall be started within 15 days and whereas 01 STP of capacity 1 MLD</p>	<p>The Executing Committee recommends that all the remaining 11 STPs of capacity 67 MLD should be completed by 31.3.2021. Special efforts should be made to accelerate the construction work of 03 STPs of capacity 31.5 MLD at 12 Cross Road Ambala, Khuda Khurd, Ambala and Shahpur Machhonda so that these STPs should be completed by 30.6.2021.</p>	<p>As per the status given by the Departments the state has already executing construction work to comply with this recommendations of the Executive Committee. All the under construction STPs are likely to be completed before 30.06.2021. The list is enclosed as <b>Annexure-2</b>.</p>

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report
	to be installed at Khanguwal has been dropped.		
3.	10 STPs of capacity 51.5 MLD are under proposal, out of which 7 STPs of capacity 41.5 MLD belong to HSVP, 2 STPs of capacity 10 MLD belong to ULBs and 01 STP to PHED. The timelines for completion of these STPs have been mentioned between 31.12.2021 to 30.6.2025.	The Executing Committee observed that such a huge quantity of untreated discharge of 51.5 MLD should not be allowed to be discharged, as such, there is need to complete these STPs by 30.6.2021 and accordingly, the Executing Committee directed that 10 STPs of capacity 51.5 MLD should be completed by 30.6.2021.	STP of Village Kaukat, Kaithal and STP proposed in Ambala are now under construction and same shall be completed within the timelines recommended by Executive Committee. The other 8 STPs of capacity 46.5 MLD in 7 towns are under proposal for future requirement only and presently, either no discharge is there due to less population or discharge is not reaching to out fall and it is expected that 6-7 years will be taken to come with full population. These STPs are likely to be completed by 30.6.2024. The list is enclosed as <b>Annexure-3</b> .
4.	The Executing Committee observed that as per data provided by Haryana State Pollution Control Board, 255 points have	The Executing Committee recommends that Haryana State Pollution Control Board shall analyze the data of 255 disposal points joining to main drains w.r.t following points:	The Haryana State Pollution Control Board has already started the process in this regard. The Survey of sources of pollution along river Ghaggar has been conducted and the action plan from the Concerned Department is being asked. The status of the various points relating to different department is given as under:-

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report				
			Sr. No.	Department	Total Action Plan of the Deptt. to treat sewage		
					Submitted action plan	Pending Action Plan	Total
	been identified as pollution sources entering into main drains and ultimately into river Ghaggar, out of which 153 points relate to Development and Panchayat Department, 78 points to Urban Local Bodies, 5 points to HSVP, 5 points to PHED and remaining 14 points to other department. The Executing Committee further observed that there is possibility that these points might have been covered under STP projects but still there is need to analyze the data w.r.t the points which have been connected to STPs and the points where no action has been taken to divert the points into sewerage system further leading to STPs.	i. Details of the disposal points carrying treated sewage and quality of treated sewage. ii. Details of disposal points carrying untreated sewage. iii. Details of the points proposed to be connected to sewerage system and further to STPs.	1	PHED	0	26	26
			2	ULBD	32	0	32
			3	D & P	0	147	147
			4	H.P. State	0	1	1
			5	HSIIDC	0	1	1
			6	HSVP	12	1	13
			7	HSPCB	0	2	2
			<b>Total</b>		<b>44</b>	<b>178</b>	<b>222</b>
5.	8 STPs of capacity 46.5 MLD in 7 towns	The Executing Committee observed that some temporary	Presently, there is either no discharge or very less discharge which is not reaching to the outfall and it is expected that 6-7 years will be taken				

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report																												
	<p>have been planned to be constructed, where, presently either no discharge is there due to less population or discharge is not reaching to out fall and it is expected that 6-7 years will be taken to come with full population. These STPs are likely to be completed by 30.6.2024.</p>	<p>arrangements are required to be made to either divert the sewage of these areas to nearby STPs for its treatment or provide in-situ remediation in drains carrying untreated sewage.</p>	<p>to come with full population. These STPs are proposed for the future requirements only and presently there is no effluent which can be treated by any mode.</p>																												
6.	<p>8 STPs of capacity 77.5 MLD are required to be technologically upgraded and funds for the same have been tied up. The progress varying between 25-95% has been made w.r.t. upgradation of these STPs. The likely date of commissioning of these STPs has been mentioned as 30.12.2020 and 30.6.2021.</p>	<p>The Executing Committee recommends that all the 8 STPs of capacity 77.5 MLD should be technologically upgraded by 31.12.2020.</p>	<p>8 STPs of capacity 77.5 MLD are required to be technologically upgraded and funds for the same have been tied up. The progress varying between 25-95% has been made w.r.t. upgradation of these STPs. The likely date of commissioning of these STPs has been mentioned as 30.12.2020 and 30.09.2021.</p> <p>STPs which are under upgradation, is as under:-</p> <table border="1" data-bbox="1055 1026 2040 1415"> <thead> <tr> <th data-bbox="1055 1026 1122 1276">Sr. No</th> <th data-bbox="1122 1026 1263 1276">Town</th> <th data-bbox="1263 1026 1426 1276">Category</th> <th data-bbox="1426 1026 1554 1276">Present capacity of STPs in MLD/ to be upgraded</th> <th data-bbox="1554 1026 1733 1276">Technology of present STP/ to be upgraded</th> <th data-bbox="1733 1026 1883 1276">Till date progress target date</th> <th data-bbox="1883 1026 2040 1276">Extended date in view of COVID-19</th> </tr> </thead> <tbody> <tr> <td data-bbox="1055 1276 1122 1332">1</td> <td data-bbox="1122 1276 1263 1332">Jind</td> <td data-bbox="1263 1276 1426 1332">Upgradation</td> <td data-bbox="1426 1276 1554 1332">15.0/15.0</td> <td data-bbox="1554 1276 1733 1332">MBBR/MBBR +TT</td> <td data-bbox="1733 1276 1883 1332">30.06.2020</td> <td data-bbox="1883 1276 2040 1332">31.12.2020</td> </tr> <tr> <td data-bbox="1055 1332 1122 1388">2</td> <td data-bbox="1122 1332 1263 1388">Kaithal</td> <td data-bbox="1263 1332 1426 1388">Upgradation</td> <td data-bbox="1426 1332 1554 1388">10.0/10.0</td> <td data-bbox="1554 1332 1733 1388">MBBR/MBBR +TT</td> <td data-bbox="1733 1332 1883 1388">30.06.2020</td> <td data-bbox="1883 1332 2040 1388">31.10.2020</td> </tr> <tr> <td data-bbox="1055 1388 1122 1415">3</td> <td data-bbox="1122 1388 1263 1415">Pundri</td> <td data-bbox="1263 1388 1426 1415">Upgradation</td> <td data-bbox="1426 1388 1554 1415">3.5/3.5</td> <td data-bbox="1554 1388 1733 1415">MBBR/MBBR</td> <td data-bbox="1733 1388 1883 1415">30.06.2020</td> <td data-bbox="1883 1388 2040 1415">31.10.2020</td> </tr> </tbody> </table>	Sr. No	Town	Category	Present capacity of STPs in MLD/ to be upgraded	Technology of present STP/ to be upgraded	Till date progress target date	Extended date in view of COVID-19	1	Jind	Upgradation	15.0/15.0	MBBR/MBBR +TT	30.06.2020	31.12.2020	2	Kaithal	Upgradation	10.0/10.0	MBBR/MBBR +TT	30.06.2020	31.10.2020	3	Pundri	Upgradation	3.5/3.5	MBBR/MBBR	30.06.2020	31.10.2020
Sr. No	Town	Category	Present capacity of STPs in MLD/ to be upgraded	Technology of present STP/ to be upgraded	Till date progress target date	Extended date in view of COVID-19																									
1	Jind	Upgradation	15.0/15.0	MBBR/MBBR +TT	30.06.2020	31.12.2020																									
2	Kaithal	Upgradation	10.0/10.0	MBBR/MBBR +TT	30.06.2020	31.10.2020																									
3	Pundri	Upgradation	3.5/3.5	MBBR/MBBR	30.06.2020	31.10.2020																									

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report						
							+TT		
			4	Ellenabad	Upgradation	7.5/7.5	MBBR/MBBR +TT	31.12.2020	28.02.2021
			5	Fatehabad	Upgradation	10.0/10.0	MBBR/MBBR +TT	31.12.2020	30.06.2021
			6	Ratia	Upgradation	6.5/6.5	MBBR/MBBR +TT	31.12.2020	31.03.2021
			7	Tohana	Upgradation	10.0/10.0	MBBR/MBBR +TT	31.12.2020	30.09.2021
			8	Sirsa	Upgradation	15.0/15.0	MBBR/MBBR +TT	31.12.2020	28.02.2021
Due to COVID-19 it is not possible to complete the upgradation work upto 31.12.2020, so all these STPs under upgradation will be completed by dates as mentioned in last column of the above table.									
7.	There are 20 STPs which are also required to be technologically upgraded but the funds have not been tied up so far. Out of these 20 STPs, 18 STPs are at DPR stage and in case of 2 STPs [Kalka: (4.5 MLD), Ambala city: (6 MLD)], no land is available for upgradation.	The Executing Committee recommends that all 20 STPs should be technologically upgraded by 30.6.2021.	Tender are not being received even after calling number of times, so timelines cannot be given for these STPs for upgradation. However, there is no shortage of funds for 18 STPs which are to be upgraded technologically.						
8.	Out of 27 towns in catchment of River Ghaggar, sewerage network has been completed in 20 towns.	It is recommended that sewerage system in all the remaining 7 towns should be completed by 31.3.2021 or till the commissioning of STPs	39.6 KM of sewerage network will be completed in remaining 3 towns by 31.12.2020. 7.6 KM will be completed in 2 (Ambala City (ULBD) and Mandi Dabwali (PHED) towns by 31.03.2021. Sewerage will be 100% laid in Ambala Sadar by 31.01.2021. Jakhhal Mandi is newly declared town without sewerage facility and it was not included in original action						

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report
	430 Km of sewer line is being laid in 7 towns, out of which 318 Km sewerage has been laid, so far. In these 7 towns, progress w.r.t laying of sewerage network has been achieved to 51.5-98.8%.	whichever is earlier.	plan is submitted to NGT in January, 2019. The work for laying of 46861 meters sewer allotted on 06.06.2020 with 18 months stipulated time period. Out of 46.861 KM sewer as per action plan, 2.86 KM sewer already laid and balance will be completed by 31.03.2022. The list is enclosed as <b>Annexure-4</b> .
9.	With regard to gap in treatment of sewage of the towns located in the catchment area of river Ghaggar, it was observed that total sewage discharge of 27 towns of river Ghaggar is 258 MLD, whereas, the present capacity of STPs in these 27 towns is 514 MLD. However, there is gap of 0.7 MLD in Ambala town only. However, it has been observed by the Executing Committee that as per the data provided by HSPCB, the untreated sewage	The Executing Committee recommends that Haryana State Pollution Control Board shall reanalyze the data w.r.t gap in treatment of sewage in the towns as well as 107.53 MLD sewage through 70 locations being discharged untreated into river Ghaggar within 15 days and necessary directions be issued to the Executing agency (PHED/ULB/HSVP/D&B/other department) to connect the untreated discharge of these 70 locations with sewerage system leading to STPs or install new STPs of adequate capacity by 30.6.2021.	In this connection, it is submitted that the 0.7 MLD gap in Ambala is shown on the basis of quantum of sewage generation, and installed capacity available in the towns along river Ghaggar. However, presently sewage is not reaching the existing STPs as per their installed capacity due to lack of complete sewerage network and untreated effluent is discharging through drains. 180 KM of sewerage line is being laid. Besides the sewage from 42 points of approx 40 MLD shall be intercepted. This task shall be completed by 31.12.2020 except for Jakhal. The untreated effluent shall be carried to the existing STPs for the treatment.

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report
	of 107.53 MLD through 70 Locations is being discharged into river Ghaggar, as such, the discharge of 107.53 MLD should also covered under gap in sewage to be treated.		
10.	The Haryana State Pollution Control Board is monitoring the water quality of river Ghaggar at various locations. The data indicate that the value of BOD at various locations has been found varying between 2.6-110 mg/l and though there is slight change in the value of total coliform and still it is much higher than the permissible limits.	As such, there is need to upgrade all the existing STPs located in the catchment area of river Ghaggar to control faecal coliform and the source of pollution which are directly entering into river Ghaggar contributing high value of faecal coliform may also be identified and these sources should be connected to nearby STPs.	<b>As mentioned in the Sr. No. 1.</b>
11.	Haryana State Pollution Control Board is in the process of fixing the specifications for Real	It is recommended that Haryana State Pollution Control Board shall take immediate action to install Real Time	Action is under process.

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report																																													
	Time Water Quality Monitoring Stations and these RTWQMS are likely to be installed by 31.12.2020.	Water Quality Monitoring Stations {RTWQMS} by 31.12.2020 at appropriate locations.																																														
12.	Haryana State Pollution Control Board is monitoring the ground water quality of ground water sources located in the catchment area of river Ghaggar on quarterly basis at 72 locations. As per the latest report, the groundwater quality of 40 locations has not been found complying due to high values of TDS and calcium, whereas, the groundwater quality of 32 locations is meeting with the prescribed standards for drinking water. Accordingly, all these contaminated sites have been closed and display boards mentioning " <b>water is not fit for drinking</b> " have been erected.	It is recommended that Haryana State Pollution Control Board shall continue to monitor groundwater sources in the catchment area of river Ghaggar as per the frequency maintained by it and in case the contaminated sites are observed, the same shall be sealed by the Board and display board mentioning "water is not fit for drinking" may be erected at these sites.	<p>Ground water quality is being monitored at 79 locations in the catchment of river Ghaggar by HSPCB. Out of total 79 locations, ground water is found fit for drinking at 39 locations and non complying at 40 locations. Directions have already been conveyed to all the task forces to cap such water sources and a display board mentioning that "Water is not for drinking purpose" may be placed. The same has been compiled by the task forces.</p> <table border="1" data-bbox="1079 646 1834 1102"> <thead> <tr> <th data-bbox="1079 646 1160 794">Sr. No.</th> <th data-bbox="1160 646 1339 794">Region</th> <th data-bbox="1339 646 1476 794">No. of points monitored</th> <th data-bbox="1476 646 1644 794">Complying</th> <th data-bbox="1644 646 1834 794">Non-complying</th> </tr> </thead> <tbody> <tr> <td data-bbox="1079 794 1160 831">1</td> <td data-bbox="1160 794 1339 831">Panchkula</td> <td data-bbox="1339 794 1476 831">8</td> <td data-bbox="1476 794 1644 831">8</td> <td data-bbox="1644 794 1834 831">0</td> </tr> <tr> <td data-bbox="1079 831 1160 868">2</td> <td data-bbox="1160 831 1339 868">Ambala</td> <td data-bbox="1339 831 1476 868">7</td> <td data-bbox="1476 831 1644 868">7</td> <td data-bbox="1644 831 1834 868">0</td> </tr> <tr> <td data-bbox="1079 868 1160 904">3</td> <td data-bbox="1160 868 1339 904">Jind</td> <td data-bbox="1339 868 1476 904">2</td> <td data-bbox="1476 868 1644 904">0</td> <td data-bbox="1644 868 1834 904">2</td> </tr> <tr> <td data-bbox="1079 904 1160 941">4</td> <td data-bbox="1160 904 1339 941">Kaithal</td> <td data-bbox="1339 904 1476 941">15</td> <td data-bbox="1476 904 1644 941">2</td> <td data-bbox="1644 904 1834 941">13</td> </tr> <tr> <td data-bbox="1079 941 1160 978">5</td> <td data-bbox="1160 941 1339 978">Hisar</td> <td data-bbox="1339 941 1476 978">5</td> <td data-bbox="1476 941 1644 978">2</td> <td data-bbox="1644 941 1834 978">3</td> </tr> <tr> <td data-bbox="1079 978 1160 1015">6</td> <td data-bbox="1160 978 1339 1015">Sirsa</td> <td data-bbox="1339 978 1476 1015">24</td> <td data-bbox="1476 978 1644 1015">16</td> <td data-bbox="1644 978 1834 1015">8</td> </tr> <tr> <td data-bbox="1079 1015 1160 1051">7</td> <td data-bbox="1160 1015 1339 1051">Fatehabad</td> <td data-bbox="1339 1015 1476 1051">18</td> <td data-bbox="1476 1015 1644 1051">4</td> <td data-bbox="1644 1015 1834 1051">14</td> </tr> <tr> <td colspan="2" data-bbox="1079 1051 1160 1102"><b>Total</b></td> <td data-bbox="1339 1051 1476 1102"><b>79</b></td> <td data-bbox="1476 1051 1644 1102"><b>39</b></td> <td data-bbox="1644 1051 1834 1102"><b>40</b></td> </tr> </tbody> </table>	Sr. No.	Region	No. of points monitored	Complying	Non-complying	1	Panchkula	8	8	0	2	Ambala	7	7	0	3	Jind	2	0	2	4	Kaithal	15	2	13	5	Hisar	5	2	3	6	Sirsa	24	16	8	7	Fatehabad	18	4	14	<b>Total</b>		<b>79</b>	<b>39</b>	<b>40</b>
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<b>Total</b>		<b>79</b>	<b>39</b>	<b>40</b>																																												

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report
13.	<p>15 irrigation projects to utilize the treated sewage of the towns costing Rs. 184.97 crore, which are part of Rs. 500 crore micro irrigation project under NABARD scheme, have been approved. 35 STPs located in 21 districts to irrigate CCA of 23,359 hectares of land to utilize 338.85 MLD of treated sewage have also been covered under the project of Rs. 500 crore. As per the latest directions from the State Government, the project is to be completed within 2 years.</p>	<p>The Executing Committee recommended as under:  i) All the 15 irrigation projects to utilize the treated sewage of STPs located in the catchment area of river Ghaggar should be completed by 31.3.2021.  ii) Out of total 207 STPs located in the catchment area of river Ghaggar and Yamuna, for which action plan has been approved by Government of Haryana in the month of January, 2020 for Rs 1098.25 crore to utilize 1828 MLD sewage, priority may be given to the remaining 44 STPs (59-15) of Ghaggar catchment area to utilize their treated sewage for irrigation.</p>	<p>I. Department of Irrigation submits that in no case, the 15 projects for utilization of treated sewage water through STPs in the catchment of Ghaggar can be completed by 31.03.2021. These projects are likely to be completed by 30.06.2022. The timelines already stands submitted.  Administrative Approval for specific Irrigation schemes to utilize the treated sewage of the towns namely Ratia, Tohana and Jakhal for irrigation will be obtained from Govt. by 31.10.2020 and these schemes are likely to be taken up after completing all other formalities and likely to be completed by 30.06.2021.</p> <p>II. These projects have been planned for execution in 5 years and likely to be completed by 2025, and are likely to be taken up in 2<sup>nd</sup> phase after 2022.  As per specific directions of NGT Administrative Approval for scheme to utilize the treated sewage of the village Rishi Nagar Hisar, for irrigation will be obtained from Govt. by 31.10.2020 and this scheme is likely to be taken up after completing all other formalities and likely to be completed by 30.06.2021.  The balance projects/schemes covered under Ghaggar Action Plan, under consolidated project of Rs 1098.25 Cr project for 207 STPs, are likely to be completed within 5 years i.e. upto 2024-25.</p>
14.	<p>Haryana State Pollution Control Board has inspected 6 MLD STP at Barwala, Hisar during the period March to June 2020, whose analysis results</p>	<p>The Executing Committee recommends that HSPCB shall continue to monitor the existing STPs and industries located in river Ghaggar catchment area on monthly basis and action against the violators may be</p>	<p>HSPCB is regularly conducted inspection of the all the industries in the catchment of river Ghaggar and action is being taken against violating units as per policy. Action taken report against non complying units is as under:-</p> <ul style="list-style-type: none"> <li>No. of violating units where Environment Compensation imposed</li> </ul> <p style="text-align: right;">- 19</p>

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report
	<p>have been found higher than the permissible limits, as such, environmental compensation of Rs. 3.25 crore has been imposed alongwith launching of prosecution against the agency. No inspection of industries has been carried out by District Level Special Task Force during March, 2020 to June, 2020.</p>	<p>taken in a time bound manner. District Level Special Task Force shall also conduct surprise inspection of industries from time to time.</p>	<ul style="list-style-type: none"> <li>• Amount of EC imposed - Rs. 2.1 Crores</li> <li>• No. of units closed by Board - 106</li> <li>• No. of prosecution cases filed - 21</li> </ul>
15	<p>The Department of Rural Development &amp; Panchayats has identified 45 villages in the catchment area of river Ghaggar, out of which work for STPs has been sanctioned for 36 villages and work of STPs in 31 villages has been started.</p>	<p>It is recommended that treatment facilities in all the 45 villages falling in the catchment area of river Ghaggar should be completed by 31.3.2021.</p>	<p>As per latest report submitted by Panchayats Department, the timelines have been extended upto 31.03.2021 in Keorak, Kaithal and 2 years after release of funds in Kaul, Kaithal. Treatment facilities will be installed in rest of the villages by 31.12.2020.</p>
16.	<p>River Ghaggar is a non-perennial river and maintaining E-flow by keeping 15-20% of</p>	<p>It is recommended that the Department of Irrigation shall provide check dam/water retaining structures in the</p>	<p>I. Feasibility Report submitted by WAPCOS for three dams namely Bhud Dam, Khetpurali Dam and Dudhgarh Dam on tributaries of river Tangri, which after examination was sent to Govt., wherein the proposal of only Bhud dam has been approved and other two have</p>

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report
	<p>lowest possible discharge in lean season is not possible. However, monthly flow of all the major drains joining river Ghaggar is measured regularly on monthly basis.</p>	<p>catchment area of river Ghaggar to retain excess flow of water during rainy season and discharge the same in a regulated way during non-monsoon period so as to maintain ecosystem and aquatic life in the river.</p>	<p>been kept pending. The action is being taken for required clearances such as Interstate, Environment, Forest etc. It is further brought out that Detailed Project Report (DPR) will be prepared after clearances. These projects are for providing drinking and irrigation facilities to Barwala block of Panchkula district. <b>The timelines for construction of these dams cannot be given as lot of interstate issues are involved and at present as decided by Ghaggar Standing Committee (GSC) of CWC in its 28<sup>th</sup> meeting held on 01.03.2019 decided that, CWPRS will carry out the Mathematical Model studies and after complete study any decision will be taken regarding construction of dams or other structures on Ghaggar or Tangri. Mathematical Model studies are likely to be completed by 31.10.2020 and after that GSC may take any decision.</b></p> <p><b>It is made clear that no E-flow/Ecosystem is possible through these dams.</b></p> <p>II. Some other dams namely Dangrana Dam and Diwanwala Dam to provide drinking and irrigation facilities for Morni Block, Pinjore Block of Panchkula Distt. Etc. have already been planned on Ghaggar river and are under discussion/deliberation in Ghaggar Standing Committee being Chaired by Member (RM) since, 2006, Central Water Commission, who in its 28<sup>th</sup> meeting held on 01.03.2019 decided that discussion on these dam projects will be held after Mathematical Model studies of river Ghaggar/basin is carried out by CWPRS, Pune. The study is likely to be completed by 31.10.2020. <b>Further decision regarding construction of dams i.e. “increasing the storage capacity” on river Ghaggar as well its tributary river Tangri will depend upon discussions and deliberations in Ghaggar Standing Committee and decisions taken therein and thus no timelines can be fixed. It is pertinent to mention that these projects of Dangrana and Dewanwala Dams were posed to GSC during 2006 and one Chhamla dam later on.</b></p>

<b>Sr. No.</b>	<b>Actionable Points</b>	<b>Recommendation of Executive Committee</b>	<b>Action Taken Report</b>
17.	27 ULBs in Ghaggar river catchment area have notified their policy and septage and faecal sludge is disposed of at STPs through tanker system. As per the data supplied by the Department, septage/faecal sludge from 12 ULBs varying between 6-50 KI has been disposed of through tankers into STPs in the month of January-2020.	It is recommended that Urban Local Bodies department, PHED, HSVP, D & P in consultation with Haryana State Pollution Control Board shall quantify the discharge of septage and faecal sludge to be disposed of at particular STPs keeping in view the capacity of STPs and quantity of sewage being treated at the STPs so that disposal of such sludge may not hamper the functioning of STPs.	The proposal is under consideration. So far, the quantum of the sludge collected is very small in quantity and is being handled at the existing STPs. The problem has not been faced by the state so far, but for future course of action this exercise is under proposal.
18.	The officers of Haryana State Pollution Control Board, Urban Local Bodies, HSVP, PHED and Panchayat Department have visited the sites of phyto remediation system in Punjab area on 11.8.2020. Accordingly, it has been decided to start such in-situ bio	It is recommended that executing agencies like ULB department, HSVP, PHED and Panchayat Departments shall identify the drains carrying untreated sewage and not connected to STPs within 15 days and provide appropriate in-situ bio remediation technology in the drains by 31.10.2020. Haryana State Pollution Control Board shall coordinate the matter	A visit of Bio-remediation sites in Punjab was arranged by HSPCB on 11.08.2020 followed by a workshop on 17.08.2020. The departments were advised in the last CS meeting held on 08.09.2020 to initiate phyto/bio remediation works accordingly in their jurisdiction decided, immediately. ULB Department is diverting the sewage from drains at 28 locations out of which work at 14 locations have been completed and work at remaining locations is in progress which is likely to be completed by 31.03.2021.

Sr. No.	Actionable Points	Recommendation of Executive Committee	Action Taken Report
	remediation technology in drains carrying untreated sewage and not connected to STPs in the catchment area of river Ghaggar in the State of Haryana within 2 months.	immediately.	
19.	Plan has been prepared for Watershed Management in catchment area of river Ghaggar by the Department of Agriculture but it is to be implemented by the Department of Development & Panchayat.	It was recommended that the Department of Panchayat and Department of Agriculture shall jointly take steps to provide Watershed Management in the catchment area of river Ghaggar by 31.12.2020.	The Agriculture Department is constructing various structures i.e. bunds etc. for watershed management in catchment of river Ghaggar. The progress made by the Agriculture Department in the catchment of Ghaggar in 2019-20 and 2020-21 for Watershed Management is given in <b>Annexure-5</b> .

## Existing STPs in Ghaggar Catchment

Sr. No.	Name of the district	Name of the town/ city	Deptt.	Existing STP and Capacity (MLD)	Commissioned date	Likely date of achieving Feecal Coliform Standard 100 MPN/ 100 ml
1	Ambala	Naya Gaon, Unit-I, Ambala City	PHED	3	2011	30.06.2022
2	Ambala	Naya gaon, Unit-II, Ambala City	PHED	3.25	1.4.2016	30.06.2022
3	Ambala	Baldev Nagar, Unit-I, Ambala City	PHED	5	1.12.2012	30.06.2022
4	Ambala	Baldev Nagar, Unit-II, Ambala City	PHED	3.25	1.4.2016	30.06.2022
5	Ambala	Moti Nagar, Unit-I, Ambala City	PHED	5	2010	30.06.2022
6	Ambala	Moti Nagar, Unit-II, Ambala City	PHED	5	1.08.2016	30.06.2022
7	Ambala	Modal Town, Ambala City	PHED	6	1.07.2012	31.12.2022
8	Ambala	Nasirpur, Ambala City	PHED	3.25	31.09.2016	30.06.2022
9	Ambala	Sadopur	PHED	0.25	31.12.2016	31.12.2020
10	Ambala	Devi Nagar, Ambala City	PHED	3	31.5.2013	30.06.2022
11	Ambala	Naraingarh	PHED	3	1.7.2014	30.06.2022
12	Kurukshetra	Modal Town, Pehowa	PHED	8	2015	30.06.2022
13	Kurukshetra	Ladwa Road, Shahbad	PHED	11.5	2016	31.12.2020
14	Kurukshetra	Thanesar	PHED	25	31.5.2019	31.12.2020
15	Panchkula	Kalka	PHED	4.5	30.5.2015	31.12.2022
16	Panchkula	Kalka	PHED	0.25	28.05.2017	31.12.2020
17	Panchkula	Nalagarh Road, Pinjore	PHED	5	31.05.2015	31.12.2020
18	Jind	Hansi Road, Jind	PHED	15	2019	31.03.2021
19	Jind	Narwana Road, Jind	PHED	5	1.4.2016	30.06.2022
20	Jind	Jind	PHED	7	30.11.2019	31.12.2020
21	Jind	Patiala Road, Narwana	PHED	3.5	2011	30.06.2022
22	Jind	dharodi Road Narwana	PHED	3.75	2011	30.06.2022
23	Jind	Narwana	PHED	2	24.5.2017	30.06.2022
24	Jind	Near Railway, Uchana	PHED	2	22.2.2012	30.06.2022
25	Jind	Bhangra Road, Uchana	PHED	1.5	31.5.2013	30.06.2022
26	Jind	Safidon	PHED	9	31.5.2018	31.12.2020
27	Kaithal	Cheeka	PHED	10	1.4.2013	31.12.2020
28	Kaithal	Jind Road, Kaithal	PHED	10	2012	31.12.2020
29	Kaithal	Manas Road, Kaithal	PHED	10	2006	31.12.2020
30	Kaithal	Manas Road, Kaithal	PHED	10	2012	31.03.2021
31	Kaithal	Kalayath	PHED	5	1.4.2014	31.12.2020
32	Kaithal	Pundri	PHED	3.5	4.7.2014	31.03.2021
33	Hisar	Azad Nagar, Rajgarh Road Hisar	PHED	15		31.12.2020
34	Hisar	Rishi Nagar, Hisar	PHED	40		31.12.2020
35	Hisar	Kaimri road, Hisar	PHED	4		31.12.2020
36	Hisar	Narnaund	PHED	4		31.12.2020
37	Sirsa	Chautala Road, Dabwali	PHED	16.5		31.12.2020
38	Sirsa	Shamsabad patti, Kalaria	PHED	15		31.03.2021

Sr. No.	Name of the district	Name of the town/ city	Deptt.	Existing STP and Capacity (MLD)	Commissioned date	Likely date of achieving Feecal Coliform Standard 100 MPN/ 100 ml
		Road, Sirsa				
39	Sirsa	Kelnia	PHED	20		31.12.2020
40	Sirsa	Vill. Nattar 1, Sirsa	PHED	5		30.06.2022
41	Sirsa	Vill. Nattar 2, Sirsa	PHED	5		30.06.2022
42	Sirsa	Daddu Road, Kalanwali	PHED	9.5		31.12.2020
43	Sirsa	Ellenabad	PHED	7.5		31.03.2021
44	Sirsa	Jevan Nagar, Rania	PHED	6		31.12.2020
45	Fatehabad	Vill. Bhodia Khera, Bhattu Road, Fatehabad	PHED	10		31.03.2021
46	Fatehabad	Vill.Amani, Tohana, Distt. Fatehabad	PHED	10		31.03.2021
47	Fatehabad	Lali Road, Ratia	PHED	6.5		31.03.2021
48	Fatehabad	Fatehabad	PHED	5		31.12.2020
49	Fatehabad	Jakhal Mandi	PHED	3		31.12.2020
	<b>Total</b>			<b>373.5</b>		
	<b>HSVP</b>					
1	Ambala	Sec-7, Urban Estate, Ambala City	HSVP	2		30.06.2021
2	Kurukshetra	Sec-6, Urban Estate, Thanesar	HSVP	15		30.06.2021
3	Panchkula	Sec-20, Panchkula	HSVP	18		30.06.2021
4	Panchkula	Sec-20, Panchkula	HSVP	39		30.06.2021
5	Panchkula	Sec-28, Panchkula	HSVP	15		30.06.2021
6	Jind	Jind	HSVP	10		30.06.2021
7	Kaithal	Kaithal	HSVP	7.5		30.06.2021
8	Hisar	Dabara Tosham Road, Hisar	HSVP	15		30.06.2021
9	Fatehbad	Village Majra	HSVP	10		30.06.2021
	<b>Total</b>			<b>131.5</b>		
	<b>Garrison Engineer</b>					
1	Panchkula	Garrison Engineer, Chandimandir	GE	9		31.03.2021

## Status of under construction STPs in the catchment of river Ghaggar

Sr. No.	Name of the Town/city	Department.	Capacity (in MLD)	Timelines	Progress upto August, 2020	Progress upto September, 2020
<b>Work Completed</b>						
1	Barara	PHED	4	30.11.2019	100%	100%
2	Jind	PHED	7	30.11.2019	100%	100%
3	Sec-6, Urban Estate, Thanesar	HSVP	15	31.03.2020	100%	100%
4	Kurukshetra	PHED	25	31.05.2019	100%	100%
5	Sirsa (Kelinia)	PHED	20	30.10.2019	100%	100%
6	Fatehabad(Jakhal Mandi)	PHED	3	31.12.2019	100%	100%
	<b>Total</b>		<b>74</b>			
<b>In progress</b>						
7	12 Cross Road, Ambala	ULBD	12	30.06.2021	17%	20%
8	Khagesara & Toka	ULBD	0.5	30.09.2020	87%	90%
9	Nangal & Allipur	ULBD	0.5	30.09.2020	98%	99%
10	Khatoli	ULBD	0.75	31.03.2021	60%	60%
11	Kot	ULBD	0.75	31.10.2020	98%	99%
12	Sukhdarshanapur	ULBD	0.75	30.10.2020	77%	82%
13	Billa	ULBD	0.75	31.12.2020	50%	
14	Village Dabra	ULBD	8	31.12.2020	85%	87%
15	Ambala	HSVP	5	31.12.2020	85%	
16	Khuda Khurd, Ambala	ULBD	12	30.06.2021	18%	20%
17	Bhuna	PHED	8	31.03.2021	80%	
18	Babyal	ULBD	10	30.06.2021	18%	22%
19	Shahpur Machhonda	ULBD	7.5	31.12.2021	6%	8%
20	Saketri-STP	ULBD	1.5	30.06.2021	Likely to be started within 15 days	Work of construction off boundary wall started.
	<b>Total</b>		<b>68</b>			

## Status of proposed STPs - Ghaggar

Sr. No	Name of the District	Name of the town/City	Deptt.	Capacity (MLD)	Timelines	Status as on 31.08.2020
1	Ambala	Sector-32, Ambala Cantt.	HSVP	5	31.12.2021	Almost no discharge in this area due to very less habitation. This situation is unlikely to change for the next 6-7 years. Work is likely to be started in Year 2025. Sewage is not sufficient to reach the outfall. Sewer lines are got cleaned when need arises and sewage is lifted to the existing 2 MLD STP of HSVP in Ambala.
2	Ambala	Naraingarh	HSVP	1	30.09.2022	Work is likely to be started in Year 2023. Sewage is not sufficient to reach the outfall. Sewer lines are got cleaned when need arises and sewage is lifted to the existing STP of PHED in Naraingarh.
3	Panchkula	Pinjore	HSVP	8	30.04.2023	No discharge yet in this area due to no habitation. This situation is unlikely to change for the next 6-7 years. Work is likely to be started in Year 2025.
4	Jind	Jind	HSVP	5	30.06.2023	This STP is not required at least for next 7-8 years, as the existing 10 MLD STP is sufficient to cater the sewage discharge of the HSVP area.
5	Hisar	Hansi	HSVP	5	30.06.2025	Almost no discharge in this area due to very low habitation. Situation is unlikely to change during the next 4-5 years. Work is likely to be started in Year 2023. Present discharge, though very little, is being treated in existing STP of PHED. Sewage is not sufficient to reach the outfall.
6	Hisar	Hisar	HSVP	10	31.03.2024	Almost no discharge from this area due to very low habitation. Situation is unlikely to change for the next 4-5 years. Work is likely to be started in Year 2023. Sewage is not sufficient to reach the outfall. Sewer lines are got cleaned when need arises and sewage is lifted to the existing 15 MLD STP of HSVP in Hisar.

<b>Sr. No</b>	<b>Name of the District</b>	<b>Name of the town/City</b>	<b>Deptt.</b>	<b>Capacity (MLD)</b>	<b>Timelines</b>	<b>Status as on 31.08.2020</b>
7	Hisar	Hisar	HSVP	5	30.06.2024	No discharge yet in this area due to no habitation. This situation is unlikely to change for the next 6-7 years. Work is likely to be started in Year 2025.
8	Sirsa	Sirsa	HSVP	7.5	30.06.2023	Work of construction of 7.5 MLD capacity STP has been allotted and is in progress. Likely date of completion of work is 31.12.2021. At present, the sewage is being treated through in-situ bio-remediation.
	<b>Total</b>			<b>46.5</b>		

## Status of laying of sewerage line in the catchment of river Ghaggar

Sr. No.	Name of town	Deptt.	Timelines	Length to be laid (in meters)	Progress upto August, 2020	Progress upto September, 2020	% age of work done
<b>Work under process</b>							
1	Pinjore	PHED	31.12.2020	18500	15315	16315	88.19%
2	Ambala City	ULBD	31.03.2021	24085	23500	23900	99.23%
	Ambala Sadar	ULBD	30.06.2021	256000	162000	166000	64.84%
3	Kaithal	PHED	31.12.2020	42430	21850	21850	51.50%
		ULBD	31.12.2020	50166	47715	47715	95.11%
4	Jakhal Mandi	PHED	31.12.2021	46861	2861	2861	6.11%
5	Hisar	ULBD	31.12.2020	55178	41717	41980	76.08%
6	Mandi Dabwali	PHED	31.03.2021	15000	8000	8200	54.67%
			<b>Total</b>	<b>508220</b>	<b>322958</b>	<b>328821</b>	
<b>Work completed</b>							
7	Naraingarh	PHED	31.12.2019	4570	4570	4570	Completed
8	Kalawali	PHED	07.04.2020	2500	2500	2500	Completed
9	Kalka	PHED	Completed				Completed
10	Panchkula	PHED	Completed				Completed
11	Shahbad	PHED	30.09.2019	6000	6000	6000	Completed
12	Kurukshetra	PHED	31.10.2019	6884	6884	6884	Completed
13	Pehowa	PHED	Completed				Completed
14	Cheeka	PHED	31.05.2019	3700	3700	3700	Completed
15	Pundri	PHED	31.05.2019	1700	1700	1700	Completed
16	Kalayath	PHED	Completed				Completed
17	Jind	PHED	30.08.2019	9860	9860	9860	Completed
18	Narwana	PHED	31.01.2020	3000	3000	3000	Completed
19	Safidon	PHED	31.07.2019	4611	4611	4611	Completed
20	Uchana	PHED	30.09.2019	2000	2000	2000	Completed
21	Fatehabad	PHED	31.05.2019	1200	1200	1200	Completed
22	Tohana	PHED	31.05.2020	2050	2050	2050	Completed
23	Narnaund	PHED	31.03.2019	600	600	600	Completed
24	Ellenabad	PHED	31.05.2019	2375	2375	2375	Completed
25	Rania	PHED	31.12.2019	2050	2050	2050	Completed
26	Sirsa	PHED	30.04.2020	10400	10400	10400	Completed
27	Ratia	PHED	31.03.2020	16850	16850	16850	Completed
			<b>Total</b>	<b>80350</b>	<b>80350</b>	<b>80350</b>	

## Progress of the construction of structures for watershed management

Sr. No.	Name of the Scheme	Work execute during the year 2019-2020		Work execute during the year 2020-21		Remarks
		No. of structures constructed including check data	Funds utilized (Rs. In Lakh)	No. of Structure	Amount utilized (Rs. In Lakh)	
1	RKVY (SCSP Component)	294	697.55	10	26.26	Work under progress
2	Other intervention per Drop More Crop (PDMC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)	297	1052.85	0	0.00	No funds have been received so far.
3	Integrated Watershed Development and Management Project (IWDMP) Status Plan	621	1153.08	215	786.25	Work under progress
4	Soil Conservation and Water Management (State Non- Plan)	55	811.00	22	57.01	Work under progress
	<b>Total</b>	<b>1267</b>	<b>3714.48</b>	<b>247</b>	<b>869.52</b>	